

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.09.2020 (MONDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	
<b>2.</b>	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	
<b>3.</b>	Contempt Case (AT) No. 18 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Ashutosh Jain Vs. Morpheus Developers Pvt. Ltd. & Ors.	Vibhor Garg	
<b>4.</b>	Contempt Case (AT) No. 26 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Sandeep Kumar Bhatt Vs. Morpheus Developers Pvt. Ltd. & Ors.	Mohit Nandwani	

## **For Admission (After Notice)**

<b>5.</b>	Comp. App. (AT) No. 134 of 2020	Macquarie SBI Infrastructure investment Pte Ltd. & Anr. Vs. Soham Renewable Energy India Pvt Ltd & Ors.	Sonam Gupta	Neha Mathen-R2 to R6 Anuradha Agnihotri-R7
<b>6.</b>	Comp. App. (AT) No. 135 of 2020	Macquarie SBI Infrastructure Investments Pte Ltd. & Ors. Vs. K. Sadananda Shetty & Ors.	Mamu Mishra	Sonam Gupta Shailja Agarwal-R1 to R5 Anuradha Agnihotri-13

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon’ble Acting Chairperson**

**-sd/-  
Registrar**